

National Company Law Tribunal

Allahabad Bench

CP NO. 13/59/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017

NAME OF THE COMPANY: J. R Organics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 59 of Companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Petitioner	Anil K.
2.	ABHISHEK ANAND	ADVOCATE	RESPONDENT No. 153	Abhishek

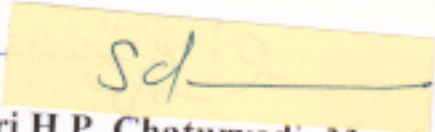
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Sh. Anil Kumar, PCS for the petitioner. Sh. Abhishek Anand, Advocate for
the respondent.

He seeks time to file reply to the main petition as well as reply to the rejoinder
application seeking impleadment in addition to the SEBI in terms of order dated 9th
February, 2017. Hence, such time is granted.

The matter be listed on 21st September, 2017.

Dated 30.08.2017


Hon'ble Shri H.P. Chaturvedi, Member (J)

Typed by:
Kavya Prakash